

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

Appeal No. 236 of 2015 & IA No. 388 of 2015

Dated : 9th November, 2016

In the matter of:

Tanot Wind Power Ventures Pvt. Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **06.02.2017**.

Court Master

dk